(Please click here for previous Lists of Creditors) (Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)		
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	4	98163613500.65	4	98163613500.65	95.45	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	6	4588118504.47	6	4588118504.47	4.46	0	0	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	1	508846	0	0	0.00	0	0	508846	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	9	1166019100.00	4	56546696.00	0.05	0	0	1109725306.00	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	11	126488489.28	5	32674282.22	0.03	0	0	93814207.06	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		31	104044748440.4	19	102840952983.34	100.00	0	0	1204048359.06	

Name of the Corporate Debtor: Arch Pharmalabs Limited; Date of Commencement of CIRP: 15-05-2024; List of Creditors as on: 26-05-2024; Name of IP: Sanjay Garg; Process Number: 1; Last 5 digitof registration number: 12919